

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V
(Special Bench)

Item No.-502

IB-657/ND/2021

IA/5258/2022

IN THE MATTER OF:

Manish Aneja & Ors.

Vs.

Revital Reality Pvt. Ltd.

....Applicant

....Respondent

SECTION

U/s 7 IBC

Order delivered on 11.11.2022

CORAM:

**SHRI BACHU VENKAT BALARAMA DAS,
HON'BLE MEMBER (JUDICIAL)**

**SHRI RAHUL BHATNAGAR,
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Applicant : Mr. Piyush Singh, Mr. Akshay Srivastava, Mr. Adithya
Ramani, Ms. Riddhi Jain, Advs.
Mr. Monis Faridi, Adv. in IA/5258/2022
For the Respondent : Mr. Ishan Dewan, Mr. Lokesh Malik Advs.

ORDER

List the matter before the regular bench on **01.12.2022.**

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**(RAHUL BHATNAGAR)
MEMBER (T)**

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**(BACHU VENKAT BALARAMA DAS)
MEMBER (J)**